

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO.269 of 2016

Dated: 9th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of :

Damodar Valley Corporation

...Appellant(s)

Vs.

West Bengal State Electricity Distribution Co. Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran

Ms. Anushree Bardhan

Mr. Shubham Arya

ORDER

Issue notice to the Respondents returnable on 05.12.2016. Dasti, in addition, is permitted.

List the matter on **05.12.2016.**

**(I.J.Kapoor)
Technical Member**

Ts/pr

**(Justice Ranjana P. Desai)
Chairperson**